

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.05.2022 (THURSDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resulotion Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh Aniruth Purusotham G	

### **For Admission (After Notice)**

2.	Comp. App. (AT) No. 83 of 2021	BBC Developers Pvt. Ltd. Vs. Registrar of Companies, Odisha	Ashok Panigrahi	Kamal Kant Jha
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### **For Hearing**

3.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1
4.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Raghav Chadha-R2

### **For Directions - to Settle Date**

5.	I.A. No. 1049 & 1052 of 2021 in Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
6.	Comp. App. (AT) (Ins) No. 372 of 2020	Nikhil Chaudhary Vs. Hi-Lead Infotech Pvt. Ltd. Through Its Director Sunil Kumar	Mahohar Malik	Jeetender Gupta
7.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP

8.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
9.	Comp. App. (AT) (Ins) No. 790 of 2021 & I.A. No. 2100 of 2021	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	Joy Saha
10.	Comp. App. (AT) No. 98 of 2021	Sudhir John Horo Vs. Ideaworks Design & Strategy Pvt. Ltd. & Ors.	Karan Malhotra	Pallavi Kumar Vimal Kirti Singh Biddhant Puri-R1,2 & 5
11.	Comp. App. (AT) No. 130 of 2021	Manish Padwal Gopal Vs. Registrar of Companies, Mumbai	Harsh Kesharia	
12.	Comp. App. (AT) No. 147 of 2021	N K Jain Realbuild Pvt. Ltd. Vs. Registrar of Companies, Chhattisgarh	Debopriyo Moulik	
13.	Comp. App. (AT) No. 12 of 2022	Utsav Carriers Pvt. Ltd. & Ors. Vs. Vicky Garg and Anr.	Gagan Gupta	Nahush Jain-R1
14.	Comp. App. (AT) No. 20 of 2022	Android Ventures Pvt. Ltd. Through Its Shareholder Shtvaii Rakhamaji Walake Vs. Registrar of Companies, Mumbai	Ashish O. Lalpuria	
15.	Comp. App. (AT) No. 27 of 2022	Sanmati Agrizone Pvt. Ltd Vs. The Registrar of Companies, NCT of Delhi & Anr.	Praveen Mahajan	

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By order of Hon'ble Chairperson  
-sd/-  
Registrar